Advance increments to Central Government Employees learning Hindi

6772. SHRI CHINTAMANI JENA: Will the Minister of HOME AFFAIRS be pleased to state:

be pleased to state:

(a) whether Government are providing scholarships as well advance

viding scholarships as well advance increments to the Governments servants who are getting certificates in learning Hindi; and

learning Hindi; and

(b) if so, whether Government propose to give encouragement to the

Central Government employees to learn other regional languages by declaring same facilities i.e. advance

increments etc. in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA):
(a) Yes, Sir. Government sanction advance increments to employees who

pass the requisite Hindi examination. There is, however, no provision for grant of scholarships.

(b) No such proposal is under consideration.

कोरबा में विस्फोटक सामग्री का निर्माण करन बाचे सबंहा की स्थापना

6773 श्री निहाल सिंह: क्या उद्योग मंत्री यह बताने की क्रुपा करोंगे कि:

(क) कोरवा में विस्फोटक सामग्री का निर्माण करने वाले संयंत्र की स्थापना कब ग्रीर किसके सहयोग से की गई थी ग्रीर उसमें कितना निवेश किया गया है तथा इसमें कितने व्यक्ति लगे हुए हैं;

(ख) इस संयंत्र का वार्षिक उत्पादन क्या है तथा क्या मार्ज, 1980 तक चालू होने वाले दूसरे संयंत्र को चलुकर दिया गया

है : ग्रीर

् (ग) यदि नहीं, तो विलम्ब के कन कारण हैं ? बरणजीत चानना ) : (क) से (ग). मे० इण्डो-वर्मा पेट्रोलियम कं० लि० ने मे० आइरिको के मिकल्स, यू०एस०ए० के सहयोग से मार्च, 1978 में कोरबा में प्रपने प्रथम संयंत्र की स्थापना की थो। संयंत्र के चालू होने के समय कुल 130.08 लाख रूपये की पूजी का निवेश किया गया था। पिछले तीन वर्षों में इस एकक का उत्पादन निम्न प्रकार रहा है:—

उद्योग मंत्रालय में राज्य मंत्री (श्री

उत्पादन वर्ष (मी०टनों में)

1978-79

1979-80

2, 166

5,523

तुसरा संयंत्र निर्धारित समय के अनु-सार मार्च, 1980 में चालू हुआ था। कोरबा के दोनों संयंत्रों में 28-2-1981 को

कुल 249 ब्यक्ति सेवा नियोजित थे।

Reservation rules for promotion in the Office of the Engineer-in-Chief

6774. SHRI R. R. BHOLE: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that reservation rules in promotions for Scheduled Caste and Scheduled Tribe employees have not been followed in the Engineer-in-Chief while filling up the posts of Assistant Engineers and Office Superintendents:

(b) whether the matter was brought to the notice of the Government by Kendriya Dalit Karamchari Dal, Pune and Several Members of Parliament: